

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
(IB)-161(PB)/2020

IN THE MATTER OF:

Mr. Nitin Batra

.... Applicant/petitioners

v.

M/s. Mist Avenue Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 10.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Ms. Nikshubha Sethi, Adv.

ORDER

List on 13.01.2020.

—sd—
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)